Annexure-3														
Name of the corporate debtor: Dor Tech Doors India Private Limited; Date of commencement of CIRP: 25.05.2022; List of creditors as on: 08.06.2022														
List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
S. No	Name of Creditor	Details of Claim Received		Details of claim admitted						Amount of	Amount of any	Amount of	Amount of	
		Date of Receipt	Amount Claimed	Admitted	Claim	security	covered by	Whether related	share in CoC	Contingent Claim	may be set- off	claim not admitted	claim under verification	
1	Indian Bank, Rohini Sector-14 Branch, 2A PSP Area, Sector-14, Rohini, Delhi- 110085	08.06.2022	87560397	87560397	Financial Creditors	87560397	87560397	No	100%	Nil	Nil	Nil		 First hypothecation charge on the moveable assets of the company including current assets, stocks and book debts, plant & Machinery, furniture, fixtures, vehicles, all other project movable assets, both present and future, whether installed or not and whether now lying loose or in cases or which are now lying or to be stored atthe site or any other place whatsoever or be held by any party to the order or disposition of the borrower or in the course oftransit or on order or delivery, howsoever and where so ever in the possession of the borrower either by way of substitution or addition, by whatever name called as by way of first charge in favor of rupee lender as security at Plot no 217 Phase IV Sector 57 HSIIDC Industrial Estate Kundli Sonepat Haryana. First Charge by way of EM onIndustrial Plot No 333, Phase IV,Sector 57, HSIIDC Industrial Estate Kundli Sonepat Haryana belonging to the M/s New Sales Ploymers Pvt Ltd measuring 1012.50 sq mt. First Charge by way of EM on Flat no B-4/44 and 45 Ground Floor Bock B Pocket 4 Sector 11 Rohini Delhi 110085 in the name of Mr Vikas Garg and Mrs Preeti Garg. Personal Gurantees of (i) New Sales Polymers Private Limited (ii) Mrs. Preeti Garg (iii) Mr. Vikas Garg